

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 2**

(MP) CP 13 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.06.2021**

Name of the Company: Dr.Sobhagyamal Jain & Ors
V/s
Sobhagya Hospital & Research Centre Pvt Ltd & Ors

Section 213,241-242 of the Companies Act,2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Pratik Tripathi, PCS, appeared on behalf of Petitioner.

Only urgent matters are taken due to Covid-19 pandemic, hence the matter is adjourned.

List the matter on 30.07.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**
Dated this the 3rd day of June, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT**